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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 67/16
PETITION NUMBER : TP 14/16
NAME OF THE PETITIONER (S) : ARUN BHAT
NAME OF THE RESPONDENT (S) : BANANA COUNTRY RESORT(P) LTD. & 4 OTHERS.
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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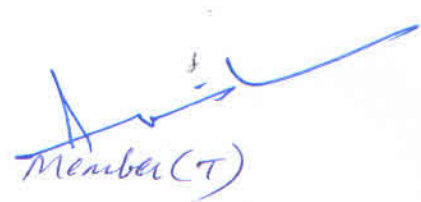
1.	RAGHAVENDRA C.R for V. Raghuraman Adv	Petitioner	Ragha 9448207163
	S.D Wilkie vs Stewart pinned product.		
1	NISAR SAB	Respondent	
	Advocate	No 183	

ORDER

Counsel for Petitioner is present. Heard him on
further points.

Posted for orders on 16.02.2017.


Member (T)


Member (T)